

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



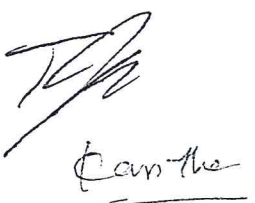
(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	<i>Priyadarshini K</i> T.K. Bhaskar Priyadarshini Akil Karthi	Counsel for Petitioner	
2.	S. SANTHAN PRASAD THIRITAMBAKKANNAN M. Kantha Sarana	Counsel for Respondent Counsel for Respondents	 

ORDER

Counsel for the Petitioner present. The representative along with the Counsel for Respondent also present. Matter will be taken up along with TCP/163/16. Put up on 12.10.2017 at 10.30 A.M.

- Sel -
MEMBER (TECHNICAL)
ghk

- Sel -
MEMBER (JUDICIAL)